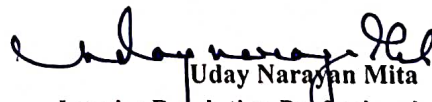


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR SAV INDUSTRIES PVT LTD
OPERATING IN MANUFACTURING OF COLD ROLLED AND COIL SHEETS AT ROOM NO. 02,
1ST FLOOR, KHALSA NIWAS ITI CHOWK, NEAR TARINI TEMPLE ROURKELA, 769004 ORRISA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	SAV INDUSTRIES PVT LTD PAN: AAGCA0700Q CIN: U28112OR1999PTC005891 (Hereinafter referred to as 'CD')
2.	Address of the registered office	ROOM NO. 02, 1 ST FLOOR, KHALSA NIWAS ITI CHOWK, NEAR TARINI TEMPLE ROURKELA, 769004 ORRISA
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	No asset of CD found at the Registered office.
5.	Installed capacity of main products / services	Not Known
6.	Quantity and value of main products / services sold in last financial year	Nil
7.	Number of employees / workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detail can be obtained by sending mail at: cirp.savindustries@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detail can be obtained by sending mail at: cirp.savindustries@gmail.com
10.	Last date for receipt of expression of interest	29.01.2023
11.	Date of issue of provisional list of prospective resolution applicants	03.02.2023
12.	Last date for submission of objections to provisional list	08.02.2023
13.	Process email id to submit EOI	cirp.savindustries@gmail.com

Note: In absence of information and documents (including latest financial statements) from the CD, the status given herein above is on the basis of the understanding of the RP gathered during the physical visit at the registered office of the CD on 18.11.2022 and information gathered from the public domain.


Uday Narayan Mita

Interim Resolution Professional

IBBI Regn. No. IBBI/IPA-001/IP-P00793/2017-2018/11360

72/1, Dawnagazi Road, Bally, Howrah, West Bengal 711201

For SAV Industries Pvt. Ltd. (in CIRP)

Kolkata the 14th of January 2023

